

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) The total quantity of coal produced in the country during each of last two years was as below:—

1992-93	238.23 million tonnes
1993-94	246.04 million tonnes

(b) Except for low ash coking coal and high grade non-coking coal, the indigenous production of coal is adequate to meet the domestic requirement.

(c) Coal India Ltd. (CIL) exports coal to the neighbouring countries who are its traditional buyers. The quantity of coal exported by CIL during the years 1992-93 & 1993-94 is as under:—

Year	Quantity (in '000 tonnes)
1992-93	132.00
1993-94	98.20

(d) Sale of coal within the country is governed by the statutory prices notified by the Government. On the other hand export of coal is based on the negotiated prices which vary from transaction to transaction.

(e) The foreign exchange earned by CIL during the year 1992-93 and 1993-94 was as follows:—

Year	Foreign Exchange Earned
1992-93	US\$ 23.40 lakhs
1993-94	US\$ 11.91 lakhs

Allocation of Natural Gas

563. SHRI SHRAVAN KUMAR PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Governments of Madhya Pradesh and Maharashtra have requested the Union Government for allocation of natural gas proposed to be imported from Oman/Iran;

(b) if so, the details thereof; and

(c) the Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) Requests have been received from various State Governments including Madhya Pradesh and Maharashtra for additional allocation of gas. The Statewise distribution of the gas proposed to be imported from Oman will be decided on grounds of techno-economic feasibility.

[Translation]

Use of Official Language

564. SHRI SURENDRA PAL PATHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in spite of legal provisions, the usage of official language could not be ensured properly in Ministries/Departments/Offices of the Union Governments;

(b) whether the targets fixed by the Department of

Official Language for the effective use of Hindi have not been achieved by the Ministries/Departments of Union Government; and

(c) if so, the steps being taken by the Government to ensure achievement of targets laid down by the Department of Official Language?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Official Language policy is being implemented in accordance with legal provisions relating to official language. For this purpose, a line of goodwill, inspiration and incentives is being adopted, as far as possible.

(b) Ministries/Departments of Central Government are making efforts to achieve the targets fixed in Annual Programme for progressive use of Hindi, issued by the Department of O.L. and are bringing improvement in implementation of Official Language policy.

(c) Deficiencies in attaining the fixed targets, are being brought to the notice of concerned Departments/Ministries for correctional measures.

[English]

Profit of CIL

565. KUMARI FRIDA TOPNO: Will the Minister of COAL be pleased to state:

(a) the profit earned by the Coal India Limited (CIL) during 1994-95; and

(b) the total production of coal during the said year?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) The financial year 1994-95 is not yet completed. The profit earned or loss incurred by Coal India Ltd. (CIL) during 1994-95 can be indicated only after completion of the financial year and finalisation of accounts.

(b) The total production of coal in Coal India Limited during 1994-95 (April, 94 to February, 95) is 196.05 million tonnes (provisional).

20-Point Programme in Andhra Pradesh

566. SHRI DATTATRAYA BANDARU: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the progress made in implementation of 20 Point Programme in Andhra Pradesh in 1993-94;

(b) whether the State Government has requested any additional financial assistance from Union Government for the implementation of 20-Point Programme in 1994-95; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) The progress made in the implementation of the 20-Point Programme in Andhra Pradesh in 1993-94 is given in the Statement attached.

(b) and (c) The funding of these programmes is done through sectoral outlays which undergo change in size during Annual Plans. There is no separate allocation of funds for the Twenty Point Programme.